



\$~22, 26 to 31

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ C.O.(COMM.IPD-PAT) 2/2022 and I.A. 13057/2022

AKUMS DRUGS PHARMACEUTICALS LTD Petitioner

Through: Mr. Guruswamy Nataraj, Ms.

Harshita Agarwal, Ms Surbhi Nautiyal, Ms Varsha Jhawar, Mr Shashikant Yadav, Mr Rahul Bhujbal, Ms Yojana Sonkusare, Ms Nivrati Gupta, Advs. (M:

9811808373)

versus

THE CONTROLLER OF PATENTS & ANR. Respondents

Through: Mr. Pravin Anand, Ms Vaishali

Mittal, Mr Siddhant Chamola, Mr. Shivang Sharma, Advs. for R-2. (M:

9999052646)

26 WITH

+

CS(COMM) 117/2020 and CC(COMM) 6/2020

ASTRA ZENECA AB AND ANR. Plaintiffs

Through: Mr. Pravin Anand, Ms Vaishali

Mittal, Mr Siddhant Chamola, Mr.

Shivang Sharma, Advs.

versus

NATCO PHARMA LIMITED Defendant

Through: Mr. J. Sai Deepak, Mr. G. Nataraj,

Mr. Shashikant Yadav, Ms. Harshita Agarwal, Mr. Rahul BhujbalMs. Surbhi Nautiyal, Ms. Varsha Jhavar, Ms. Yojana Sonkusare & Ms. Nivrati Gupta, Advs. (M:

9811808373)

27 WITH

+ CS(COMM) 129/2020 and I.A. 3906/2020, 12006/2020

C.O.(COMM.IPD-PAT) 2/2022 & connected matters

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ASTRAZENECA AB & ANR. Plaintiffs

Through: Mr. Pravin Anand, Ms Vaishali

Mittal, Mr Siddhant Chamola, Mr.

Shivang Sharma, Advs.

versus

SHIV SHIVAM PHARMA & ORS. Defendants

Through: Mr. G. Nataraj, Mr. Shashikant

Yadav, Ms. Harshita Agarwal, Mr. Rahul BhujbalMs. Surbhi Nautiyal, Ms. Varsha Jhavar, Ms. Yojana Sonkusare & Ms. Nivrati Gupta,

Advs. (M: 9811808373)

28 WITH

+

CS(COMM) 346/2020 and I.A. 10270/2020

ASTRAZENECA AB & ANR. Plaintiffs

Through: Mr. Pravin Anand, Ms Vaishali

Mittal, Mr Siddhant Chamola, Mr.

Shivang Sharma, Advs.

versus

MICRO LABS LIMITED Defendant

Through: Mr. G. Nataraj, Mr. Shashikant

Yadav, Ms. Harshita Agarwal, Mr. Rahul BhujbalMs. Surbhi Nautiyal, Ms. Varsha Jhavar, Ms. Yojana Sonkusare & Ms. Nivrati Gupta,

Advs.

29 WITH

CS(COMM) 407/2020 and I.A. 9814/2020, 13150/2023

ASTRAZENECA AB & ANR. Plaintiffs

Through: Mr. Pravin Anand, Ms Vaishali

Mittal, Mr Siddhant Chamola, Mr.

Shivang Sharma, Advs.

versus

EMCURE PHARMACEUTICALS LIMITED Defendants

C.O.(COMM.IPD-PAT) 2/2022 & connected matters

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Through: Mr. G. Nataraj, Mr. Shashikant

Yadav, Ms. Harshita Agarwal, Mr. Rahul BhujbalMs. Surbhi Nautiyal, Ms. Varsha Jhavar, Ms. Yojana Sonkusare & Ms. Nivrati Gupta,

Advs.

30 WITH

+

CS(COMM) 419/2020 and I.A. 6555/2021

ASTRAZENECA AB & ANR. Plaintiffs

Through: Mr. Pravin Anand, Ms Vaishali

Mittal, Mr Siddhant Chamola, Mr.

..... Defendant

Shivang Sharma, Advs.

versus

USV PRIVATE LIMITED

Through: Mr. G. Nataraj, Mr. Shashikant

Yadav, Ms. Harshita Agarwal, Mr. Rahul BhujbalMs. Surbhi Nautiyal, Ms. Varsha Jhavar, Ms. Yojana Sonkusare & Ms. Nivrati Gupta,

Advs.

31 AND

+ CS(COMM) 426/2020 and I.A. 9692/2020

ASTRAZENECA AB & ANR. Plaintiffs

Through: Mr. Pravin Anand, Ms Vaishali

Mittal, Mr Siddhant Chamola, Mr.

Shivang Sharma, Advs.

versus

MSN LABORATORIES PRIVATE LIMITED Defendant

Through: Mr. G. Nataraj, Mr. Shashikant

Yadav, Ms. Harshita Agarwal, Mr. Rahul BhujbalMs. Surbhi Nautiyal, Ms. Varsha Jhavar, Ms. Yojana Sonkusare & Ms. Nivrati Gupta,

Advs.

C.O.(COMM.IPD-PAT) 2/2022 & connected matters

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CORAM: JUSTICE PRATHIBA M. SINGH ORDER 21.07.2023

- 1. This hearing has been done through hybrid mode.
- 2. In view of the order dated 22nd April, 2022, subject to orders of the Hon'ble Judge-in-Charge (Original Side), list these matters before another Bench on 9th August, 2023.

PRATHIBA M. SINGH, J.

JULY 21, 2023/dk/